NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTH	AA PADMANABHA SWAMY, MEMBE	 R-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/204/2016	
NAME OF THE PETITIONER(S)	: Alagurajan	
NAME OF THE RESPONDENT(S)	: Cheran Hotels Private Limited and 8	3 Others
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
	Counsel Nor Petitioners	Survil
for for Mould & Associated	Could for RS, R3, R8, R9	1
3) K-RAMASAMY & GUIMOHAN KUMAR	Councel for Respondent to	2 a.v. May
T. S. Partheranaly	Counse for 4 th Roman	r Darr
V	ORDER	

<u>ORDER</u>

Counsel for petitioner present. Counsel for R1, R3, R8, R9, counsel for R4 and counsel for R7 are present. Time extended at their request for submitting arguments of both sides. Put up on <u>02.08.2017 at 10.30 A.M.</u>

(K. Anantha Padmanabha Swamy) Member (Judicial)